

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:400

ANSWERED ON:14.08.2007

SHORTAGE OF INFRASTRUCTURE IN ANGANWADI CENTRES

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the condition of Anganwadi Centres in the country is satisfactory;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the total number of Anganwadi Centres functioning in the country at present and number of such centres having no basic infrastructure;
- (d) the number of children benefited under the Integrated Child Development Services (ICDS) Scheme during each of the last three years, including current year, State and Union Territory-wise;
- (e) the total grant provided by the Government to the States for this Scheme during each of the last three years including current year, State/UT-wise; and
- (f) the steps taken or being taken by the Government to improve the conditions of Anganwadi Centres in the States?

Answer

MINISTER OF THE STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a)&(b) According to a study titled 'Rapid Facility Survey of Infrastructure at Anganwadi Centres' conducted by the Ministry through National Council for Applied Economic Research (NCAER), New Delhi during 2004-05, 46% AWCs were running from pucca building, 21% AWCs from semi-pucca buildings; 15% from kutcha building; 9% in open space and 6% from other places; about 9% were running from the house of AWWs and 6.91% from Helper's house. It was also found that 46% of AWCs did not have toilet facilities & 27% lacked drinking water facilities. The survey covered a total of 287,684 AWCs in the country.

The ICDS Scheme envisages that AWCs should be set up in buildings/accommodation owned by the Government of local bodies. Alternatively, the accommodation would be provided by the local community. The Scheme also envisages hiring of building for which grant at stipulated rate is also released by the Government of India.

(c) There are 844743 operational anganwadi centres out of 1052638 sanctioned Anganwadi centres in the country as on 31.3.2007. As per reports received from 19 States, 209004 AWCs do not have drinking water facility and 91298 AWCs do not have child friendly toilets. Similarly, 163254 AWCs are running from pucca building, 9689 AWCs from Kutcha building, 51974 AWCs from rented buildings, 66875 AWCs from buildings owned by the community allotted to AWCs and 5681 AWCs from open space.

(d) A Statement indicating the number of children (6 months to 6 years) who received supplementary nutrition and children (3-6 years) who received pre-school education during the last three years, State-wise, is at Annexure-I.

(e) A Statement indicating funds released to the States during the last three years including current year, State/UT-wise, in respect of maintenance of ICDS Projects and supplementary nutrition is at Annexure-II and Annexure-III respectively.

(f) Although the Scheme does not provide for construction activity, the Government has, as a special case, sanctioned construction of 47872 Anganwadi Centers (AWCs) in North Eastern States out of NER component of the budget of the Ministry during 2001-02 to 2006-07.

The Government under the proposed revamped ICDS Scheme is also contemplating infrastructural development, during 11th five year plan.

To augment the infrastructural facilities in the AWCs, the Government is seeking assistance through convergence with the following scheme of the line Ministries:-

- # Total Sanitation Campaign and Accelerated Rural Water Supply Programme – Department of Drinking Water Supply.
- # Backed Region Grant Fund - Ministry of Panchayati Raj.
- # Scheduled Caste sub Plan – Ministry of Social Justice & Empowerment.
- # Tribal Area Sub plan – Ministry of Tribal Affairs.

MPLAD – Ministry of Statistics & Programme Implementation.

With the assistance from the World Bank construction of 57447 AWCs, along with installation of 31368 hand pumps, was sanctioned in 20 States/UTs under the various Projects viz. ICDS-I, II, III and ICDS-APER. Construction of these AWCs was sanctioned during the currency of these projects over a period of 15 years (1991-92 to 2006-07).

Rent for Anganwadi Centres has been revised periodically and the latest revision has been approved w.e.f. 1.2.2007. For AWC in Rural/Tribal projects the rent has been revised from Rs. 100/- p.m./AWC to Rs. 200/- p.m./AWC and for Urban Projects from Rs. 500/- p.m./AWC to Rs. 750/-p.m./AWC.

Apart from this, all the State Governments/UT Administrations have been addressed to seek support for creation of infrastructural facilities in the AWCs in areas identified under Scheduled Caste Sub-Plan/Tribal Sub-Plan from the funds available under the Schemes/Programmes administered by the Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs respectively. States have also been advised to utilize the assistance of NABARD under Rural Infrastructure Development Fund (RIDF) – XII plan for the purpose.